

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 4536  
TO BE ANSWERED ON 08.01.2019**

**FUNDS FOR WELFARE OF SCs**

**4536. SHRI NANDI YELLAIAH:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the total funds released for the welfare of Scheduled Castes (SCs) during the years 2014-15, 2015-16 and 2016-17 for Andhra Pradesh and Telangana;
- (b) the amount utilised during the said period for the two States, separately;
- (c) whether the Government would introduce a law for all the States and UTs to ensure that the allocation for welfare of SCs are not diverted to any other schemes, is made non-lapsable and could not be reappropriated; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

(a) & (b): Under the Welfare of Scheduled Castes (SC's) component renamed as "Allocation for welfare of Scheduled Castes"(AWSC), funds are allocated Ministry/Department wise for implementing scheme/programme for the welfare of target population. Under AWSC there is no provision for allocation of funds for any State/UT. The Budget Estimates/Revised Estimates/Expenditure during the years 2014-15, 2015-16 and 2016-17 under the AWSC is as follows :

(Rs. in crore)			
Year	Budget Estimates	Revised Estimates	Expenditure
2014-15	50548.16	33638.11	30035.07
2015-16	30850.88	34674.74	30603.70
2016-17	38832.63	40919.70	34333.67

However, the details of funds released under the major schemes of this Department for Andhra Pradesh and Telangana are as under:

(Rs. in crore)

Name of the Scheme	Funds Released					
	YEAR		YEAR		YEAR	
	2014-15		2015-16		2016-17	
	Andhra Pradesh	Telangana	Andhra Pradesh	Telangana	Andhra Pradesh	Telangana
Post Metric Scholarship for Scheduled Castes	93.00	88.00	133.41	124.54	143.98	331.66
Pre-Metric Scholarship for SC	15.54	0.00	43.35	0.00	17.98	0.00
Scheme Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP)	24.25	24.16	37.01	23.81	28.25	36.87
Protection of Civil Rights	4.25	13.28	4.05	4.49	18.93	11.48

(c) & (d): As per Ministry of Finance guidelines, funds under the SC component are not re-appropriated to other Non-SC heads.

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Expenditure	Revised Estimates	Budget Estimates	Year
30005.07	33028.11	30048.16	2014-15
30005.70	34674.78	30055.82	2015-16
30005.87	40919.70	30071.84	2016-17